

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 155 of 2013 & IA 223 of 2013

Dated : 11th October, 2013

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

The Indian Hotels Co.Ltd & Anr. .. Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Anr. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sitesh Mukherjee
Ms. Perna Priyadarshni
Mr. Ritwik Bhattacharya

Counsel for the Respondent(s) : Mr. Buddy A Ranganadhan
Mr. Ravi Gupta
Mr. Ganesh Kamath
Mr. Suresh Bhosle
Mr. Rajendra Patsuk
Mr. Ajay Gulati

ORDER

At the request of the Learned Counsel for both the parties, post the matter for hearing on **15.11.2013**.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**